

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 3167
TO BE ANSWERED ON 06.08.2018

Viswa Bharati University

3167. SHRI ANUPAM HAZRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed any irregularities and malpractices in managing various affairs such as administration, financing and appointments of the Viswa Bharati, Central University during the last several years;
- (b) if so, the details of each of such irregularities and malpractices being noticed by the Government;
- (c) whether the Comptroller and Auditor General of India and Central Bureau of Investigation have also examined these irregularities and malpractices in Viswa Bharati;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the corrective steps/action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) & (b): On receipt of several complaints against the then Vice Chancellor (VC) of the University, a Fact Finding Committee (FFC) was constituted by the Government in the year 2015. The FFC found several instances of financial and administrative irregularities committed by the then VC including those of irregular appointments. Resultantly, with the approval of the President of India in his capacity as the Visitor of the University, the then VC was dismissed on 16.02.2016.

(c) to (e): The Comptroller and Auditor General of India (CAG) conducts annual audit on financial, administrative and establishment matters of the University as a routine feature. There are several observations of the CAG on routine administrative, financial and appointment based matters every year over the past several years. The University is taking administrative action in connection with the audit observations and has reported its action taken in this regard to the CAG regularly every year. Further, the Central Bureau of Investigation (CBI) has investigated into the case of appointment of one Deputy Registrar and has sent the charge-sheet in this regard to the University.
